

**SPECIAL BENCH**

**ITEM NO.112**

**NATIONAL COMPANY LAW TRIBUNAL**

**ALLAHABAD BENCH**

**PRAYAGRAJ**

**IA No.643/2023 & CA No.101/2019 IN CP (IB) No.191/ALD/2017**

**CORAM:**

**1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 19<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

|                            |  |
|----------------------------|--|
| <b>NAME OF THE COMPANY</b> | <b>PUNJAB NATIONAL BANK V/S M/S<br/>SAVARIA ROLLER FLOUR MILLS<br/>PVT LTD</b> |
| <b>UNDER SECTION</b>       | <b>7 IBC (IN LIQUIDATION)</b>  |

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Vipin Kr. Kushwaha, Adv. : *For Applicant/ Liquidator in IA No.643/2023*

NONE : *For Applicant in CA No.101/2019*

NONE : *For the Res. in CA No.101/2019*

**ORDER**

**IA No.643/2023**

Ld. Counsel representing the Applicant/ Liquidator is present physically.  
However, none present for the other parties.

This being a Special Bench, at the request of the learned counsel representing the Applicant/ Liquidator, the matter is adjourned for further hearing on 12<sup>th</sup> August, 2024 before the Regular Bench. Other applications be also put up on the same date.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**-Sd-**

**(Manni Sankariah Shanmuga Sundaram)  
Member (Judicial)**

**19<sup>th</sup> July, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*